

Eastern Zonal Council

*563. **Shri S. N. Dwivedy:** Will the Minister of Home Affairs be pleased to state:

(a) whether the question of inclusion of Sarikela, Kharswan and Sadar sub-division of Singbhum District in Bihar into Orissa was discussed at the recent meeting of the Eastern Zonal Council held in Calcutta on the 30th April, 1957; and

(b) whether any mutual understanding was reached between the States of Orissa and Bihar on this matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
(a) No.

(b) Does not arise.

Buddhist Relics

*564. **Shri B. S. Murthy:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the steps taken for preserving the Buddhist relics found in Adurru, Razode taluk, East Godavary District in Andhra Pradesh;

(b) whether extensive excavations were carried on in this area; and

(c) if so, the results thereof?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) The site is already protected under the Ancient Monuments Preservation Act 1904 and is being maintained by the Union Department of Archaeology.

(b) No, Sir.

(c) Does not arise.

Kutab Minar

*565. **Shri Subodha Hasda:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Kutab Minar in Delhi has since been electrified; and

(b) if not, the reason for the delay?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) No, Sir.

(b) The estimates for the electrification are under preparation.

Cantonment Fund Employees

*566. **Shri Ram Krishan:** Will the Minister of Defence be pleased to state:

(a) whether a bonus is paid to the Cantonment Fund Employees;

(b) if so, whether it is paid every year; and

(c) if not, the reason thereof?

The Deputy Ministry of Defence (Sardar Majithia): (a) Yes.

(b) No.

(c) The payment of bonuses to the Cantonment Fund Employees is part of the retiring benefit and is paid into the provident fund account of the employees after 10, 15, 20, 25 and 30 years of approved service.

Bihar U. P. Boundary Dispute

*567. { **Shri Kamal Singh:**
Dr. Ram Subhag Singh:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1327 on the 4th September, 1956 and state whether any decision has since been arrived at regarding the demarcation of inter-state boundary between Ballia (U.P.) and Shahabad (Bihar)?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The question is still under consideration.